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**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**  
**COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.09.2018

PRESENT: 1.Hon'ble member (J) **Shri Rajeswara Rao vittanala**,  
2.Hon'ble member (T) **Dr. Ashok Kumar Mishra**

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
DY No.2486/BB/2018	For compliance of office objections	Sec 252	M/s Rathna Multi Films Pvt Ltd	Heeravathi PCS	ROC	

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s :


RESPONDENT/s :

**ORDER**

Dairy No. 2486/BB/2018 is filed by M/s. Rathna Multi Films Private Limited, under section 252 of the Companies Act, 2013, on 11.05.2018 by inter-alia seeking for restoration of the Company in the Register of Companies and to pass such order as deems fit in the circumstances of the case.

On scrutiny of the Petition on 31.05.2018, the office has found several defects in the Petition and the same was communicated to the PCS/Counsel. Copy of the office objections along with Petition copy were returned back to the Counsel on 06.06.2018. So far the Counsel has not taken any steps either to resubmit the petition or to rectify the office objections, and failed to comply the same.

Today also none appeared for Petitioner. In view of the above facts and circumstances of the case, post the case on 14.09.2018 for non-compliance of office objections, under the caption "For dismissal".

  
Member (T)

  
Member (J)

Balaji

